

Gas Based Power Capacity in the Eighth Plan

68. SHRIMADHAVRAO SCINDIA: Will the Minister of ENERGY be pleased to state:

(a) the additional gas based power capacity to be created during the Eighth Plan period and how much of it is proposed to be fed by the HBJ pipeline;

(b) whether a number of HBJ fed power plants are go be set up in Madhya Pradesh; and

(c) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRIARIF MOHAMMAD KHAN): (a) Additional gas based power capacity of 7484.7 MW has been programmed to be commissioned during the 8th Plan period and out of this 2137.2 MW are proposed to be fed by the HBJ pipeline.

(b) and (c). At present, there is no proposal for gas based power projects based on HBJ pipeline in Madhya Pradesh.

[Translation]

IC-494 Bombay-Delhi delayed flight

69. SHRI NATHU SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the arrival time of IC-494, Bombay-Delhi flight of Indian Airlines has been behind schedule on many occasions during the last one year and if so, the reasons therefor;

(b) the total loss suffered by Government due to payment of compensation/overtime expenditure to the crew and other employees due to late arrival of each IC-494

flight during the last one year as a result thereof; and

(c) the steps being taken by Government to ensure punctuality of this flight?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRIARIF MOHAMMAD KHAN): (a) During the year 1989, out of a total of 254 flights of IC-494, 121 flights were delayed. Of these only 11 flights were delayed due to reasons attributable to Indian Airlines, 12 flights were delayed due to adverse weather conditions, airport facilities and miscellaneous reasons and 98 flights were delayed due consequential reasons.

(b) Information regarding expenditure on compensation, overtime, etc. is not maintained flight-wise.

(c) Indian Airlines is taking the following steps to reduce delays:

- (i) Provision of extra cushion between the flights;
- (ii) More time for maintenance of aircraft;
- (iii) Reviewing of action taken for rectification of snags at the Regions as well as at Headquarters.

[English]

Investment in basic drug manufacturing Industry

70. SHRI LOKANATH CHOUDHARY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the investment in basic drugs manufacturing industry has slowed down recently; and

(b) if so, the details thereof and the remedial action proposed to be taken in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Computerisation of Passenger Reservations

71. SHRI BALESHWAR YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to go in for further computerization for reservation purposes in Railways; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) Reservation systems at nine more locations, viz., Pune, Patna, Jaipur, Guwahati, Jammu Tawi, Gorakhpur, Trivandrum, Bhubaneswar and Cuttack are expected to be computerised during 1990-91.

[*English*]

Power Cut in Gujarat

72. SHRI SHANTILAL PURUSHOTAMDAS PATEL: Will the Minister of ENERGY be pleased to state:

(a) whether there had been unprecedented power cut in Gujarat recently;

(b) if so, the main reasons therefor; and

(c) to what extent Union Government have agreed to solve the power problem in Gujarat?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The State of Gujarat faced a marginal power shortage of 3.5% during the period April, 1989 to February, 1990 and 3.7% during the month of February, 1990. Power cuts were imposed on the H.T. consumers by the State to contain the maximum demand during peak load period. However, during February, 1990 there were no power cuts in the State of Gujarat.

(c) In order to improve the availability of power in the State, various measures are being taken which include expediting commissioning of new capacities, optimum utilisation of existing capacities, reduction in transmission and distribution losses and implementation of Renovation and Modernisation programme of thermal power stations. In addition, Gujarat is also entitled to its share from Central generating stations in the region. Assistance is also provided to Gujarat from Maharashtra depending upon the system conditions.

[*Translation*]

Rail Link from Hazaribagh to Patratu (Bihar)

73. PROF. YADUNATH PANDEY: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is rail link from Hazaribagh to Patratu in Bihar; and

(b) if not, the steps being taken or proposed by Government to provide this rail link?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir